

Presentation of 25th and 26th Reports of Committee on the Welfare of Scheduled Castes and Scheduled Tribes

ER. GUMAN SINGH DAMOR (RATLAM): Sir, I beg to present the following Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (2023-24):-

Twenty-fifth Report (Seventeenth Lok Sabha) on the subject 'Role of Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) in formulation, implementation and monitoring of reservation policy' pertaining to the Ministry of Personnel, public Grievances and Pensions (Department of Personnel and Training).

Twenty-sixth Report (Seventeenth Lok Sabha) on action taken by the Government on the recommendations contained in the Fourteenth Report (17th Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the subject 'Reservation for Scheduled Castes and Scheduled Tribes in Public Sector Banks/Financial Institutions/Reserve Bank of India and credit facilities and other benefits being provided by such Institutions/Banks to the Scheduled Castes/Scheduled Tribes with special reference to the Life Insurance Corporation of India (LIC)' pertaining to the Ministry of Finance.

? (व्यवधान)

माननीय सभापति : आइटम नम्बर-11, श्री पी.पी. चौधरी जी ।

14.03½hrs